

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1354  
ANSWERED ON:13.08.2013  
STUNTS BY BIKERS  
Choudhary Shri Bhudeo

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether incidents of young motorcycle riders performing stunts in the NCT of Delhi have been reported in the recent past;
- (b) if so, the number of motorcycle riders challaned during the last one year and the current year;
- (c) whether incidents of death of such bikers were reported recently; and
- (d) if so, the details thereof and the steps taken by the Police to check such rash driving by these bikers in Delhi?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Yes, Madam. Delhi Police have challaned 1042516 two wheelers riders in the year 2012 and 846123 two wheelers riders in the year 2013 up to 31.07.2013.

(c) & (d): Yes, Madam. Two bikers were dead and one injured. Two cases have been registered, one case vide FIR No.90/12 dt. 27.05.2012 in P.S. Connaught Place U/S 279/304-A IPC and another case vide FIR No.127/13 dt. 28.07.13 in P.S. Pt. Street U/S 186/353/332/147/148/149 IPC & 3 PDPP Act. In order to imbibe discipline among two wheeler riders in the NCT of Delhi, regular strict enforcement action is taken by Delhi Police. Two wheeler riders are also sensitized and educated on road safety matters through regular release of press advertisements in the media and through broadcast on FM channels etc.